

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 112**  
**(IB)-584(PB)/2017**

**IN THE MATTER OF:**

M/s Krishna Enterprises

.... Applicant/petitioner

Vs.

Amrapali Leisure Valley Pvt. Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 27.09.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**

**Hon'ble President**

**Sh. S. K. MOHAPATRA,**

**Hon'ble Member (Technical)**

**PRESENTS**

For the Applicant/petitioner: Mr. Kush Sharma, Ms. Asiya Khan, Advs. for  
Krishna Enterprises

For the Respondent(s):

**ORDER**

For order, see (IB)-90(ND)/2017.

27.09.2018  
Vineet